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**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./IA/MP No. 31/98

Mafendra kr. Mahiya Versus. U.O. & Or.

Date of Order	Orders
16-1-2001 PA Not deposited hence notice not issued 9-2-2001	Mr. Shiv Kumar, Counsel for the applicant seeks two weeks time to deposit the Process Fee etc. Allowed. may be listed for admission on 13-2-2001. (A.P. NAGRATH) Asm. member (S. K. AGARWAL) Judd. member
13-2-2001 Revoke 27/2/2001	None present for the applicant even in the second round In spite of granting sufficient time to deposit Process Fee for issue of notices to the respondents, the applicant has not deposited the Process Fee. Hence, the application is dismissed for non-prosecution. (N. P. NAWANI) ADMINISTRATIVE MEMBER (B. S. RAIKOTE) Vice Chairman